

OBSERVATIONS BY THE CHAIR— Contd.

MR. CHAIRMAN: One minute. ...*(Interruptions)*... Please. ...*(Interruptions)*... Hon. Members, a very valid issue has come to the attention of the Council of States. Dr. Radha Mohan Das Agrawal has rightly pointed out that the act of omission or commission either on our iPads or in any book, without carrying the 22 miniatures of that Constitution of which the architect is Dr. B.R. Ambedkar and signed by our founding fathers,-- the only variation, I reiterate, please note my words--the only change that can take place in the Indian Constitution can emanate only from the Indian Parliament. And any change emanating from the Indian Parliament duly signed by the hon. President under Article 111 must invariably find mention in the Indian Constitution irrespective of any intervention from Judiciary or otherwise. Therefore, it is not optional for the Government or anyone else to adhere to it. This is the only way and everyone in the country is required to have Indian Constitution which is duly sanctified. Shri Derek O'Brien has a point. Before him, it is not there. We must regret it. We must make amends and make it as quick as possible by everyone concerned, including the Government. If there is any publication from your side, strict steps should be taken and, I am sure, in the shortest possible time, the Government will make it convenient that people come to know only the authentic version of the Indian Constitution as it holds the field today. ...*(Interruptions)*...

MATTERS RAISED WITH PERMISSION— Contd.**Demand for Inclusion of 22 Illustrations from First Illustrated Manuscript of India's Constitution in Re-printed Constitution— Contd.**

MR. CHAIRMAN: Shri Ramji Lal Suman. ...*(Interruptions)*... He has said so. ...*(Interruptions)*... Nothing is going on record. ...*(Interruptions)*... ...*(Interruptions)*... Nothing is going on record. ...*(Interruptions)*... Shri Ramji Lal Suman; Concern over not conferring Bharat Ratna to Raja Mahendra Pratap. ...*(Interruptions)*... Raja Mahendra Pratap was the first person ...*(Interruptions)*... Enough, that is over. ...*(Interruptions)*... Sorry! It is over. ...*(Interruptions)*... We cannot have it open-ended. ...*(Interruptions)*... I have noticed your intervention. ...*(Interruptions)*...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सर, ...*(व्यवधान)*... राज्य सभा, लोक सभा के सदस्यों को आप भी प्रिंट करके देते हैं। ...*(व्यवधान)*...